



NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI

(19)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 1/5/18

PRESENT: SHRI K.ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/462/IB/2018
NAME OF THE PETITIONER : TDB SPINNERS PVT LTD
NAME OF THE RESPONDENT : BHARAT TEXTILES & PROOFING INDUSTRIES LTD
UNDER SECTION : 9 RULE 6

S.No.	Name (in Capital)	Represented by	Signature
1.	S.R. RAGHUNATHAN ROHAN RAJASEKARAN	Counsel for Respondent	
2.	AMRITH BHARGAV	Counsel for Operational Creditor	

ORDER

Counsel for Petitioner/Operational Creditor present. Mr. S.R. Raghunathan, Counsel for the Respondent present and prayed time for filing vakalat. At request, time is enlarged. Put up on 25.05.2018 at 10.30 A.M.


(K.ANANTHA PADMANABHA SWAMY)
MEMBER (JUDICIAL)

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